

1	2	3	4	5
3.	30	584 Tenements	No. 1 & 2 Indl. Area	1975-76
4.	32	612 -do-	26 & 31	1979
5.	37	542 -do-	14	1978
6.	38	859 -do-	25 & 14	1980
7.	Karsan Ph-II	1046 Site & Services	26 & 31	1986
8.	Daddumajara 38 West	1628 -do-	25 & 14	1980
9.	Indira Colony M. Majra	754 -do-	26	1987-88
10.	Dhamas	516 -do-	Attawa & LC Burail	1984-85
11.	Sec-55&56 near Mohali	4151 -do-	Palsora & Part of Col.No.4. Ind. Area	1994-95-96
12.	Indira Colony M. Majra	2261 EWS Houses	26 & Randhawa Colony M. Majra	1993-94
13.	Maulijagron	3055 -do-	26, Sanjay Colony, Indl. Area	1993-94
14.	Daddumajara	2128 -do-	25	1979-80
15.	Maloya	2943 -do-	Sec-42, 14/25, 43 & Attawa	1988-89, 1989-90
16.	26 Ph-I & III Bapu Dham	875 Bare Sites	1 to 4 Indl. Area & 26 Grain Market	1974-75
17.	26, Phase-II	438 -do-	Colony behind Grain Mkt. Sec-26	1979-80
18.	Karsan Ph-I	1507 -do-	32 & 33	1976
19.	Daddumajara	440 -do-	14 & 25	1980
20.	Kuda Lahora	400 -do-	25	1980
21.	Maulijagron	814 -do-	Burail Part of LC 31, 45 & Indl. Area	1989-90
22.	Sec-52	1700 -do-	SBS Colony Karsan near 3 BRDAir Force	1998
23.	Maulijagron	2565 -do-	31 & Phase-II, Indl. Area	1998-99

**National Policy on National Security
and Privacy**

7. SHRIMATI LAKSHMI PANABAKA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have received any report from the Chief Minister of Andhra Pradesh for formulating any policy on National Security, privacy and prepare a computerised records for enforcing security requirements;

(b) if so, the details of suggestions made by him in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

Cases of Treason

8. SHRI MITRASEN YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons against whom cases of treason are lying pending at present in the country;

(b) the number of cases in which action has been initiated; and

(c) the number of Indians and foreigners involved in these cases separately?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The requisite information is being collected and will be laid on the Table of the House.